

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

115. I.A. 2503/2021  
I.A. 1072/2021  
M.A. 1497/2019  
In  
C.P.(IB)-2469(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: UCO Bank  
V/s.  
PMT Machines Ltd

*Appearances:*

For Applicant /RP: Adv. Ayush J Rajani a/w. Adv. Khushboo Shah i/b.  
AKR Legal

For Respondent : Adv. Mallika Kerketta for the Respondent in IA no.  
1072/2021

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

List this matter on **08.05.2024** along with IA 1243/2024 on **08.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)